

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1824
ANSWERED ON:08.03.2016
Irregularities in Fertilizer subsidies
Saini Shri Raj Kumar

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to State: -

- (a) whether the Government proposes to conduct an enquiry into the irregularities prevalent in grant of fertilizer subsidy, if so, the details thereof;
- (b) whether the Union Government is aware that most of the fertilizer companies receiving subsidy do not exist at all, if so, the details thereof;
- (c) whether the farmers of the country including those in the State of Haryana have not been getting the intended benefits of the subsidy given on Fertilizers in the recent years; and
- (d) if so, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SHRI HANSRAJ GANGARAM AHIR)

(a) : No.(b) : No such case has come to notice.

(c) : The farmers of the country (including those in Haryana) are benefited from the grant of subsidy on fertilizers as both urea and P&K fertilizers are made available to them at subsidised price which are much below the actual cost of the fertilizer.

(d) : In view of reply at (c) above, the question does not arise.
